

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) Yes, Sir. The University Grants Commission (UGC) has framed guidelines for adoption of Choice-Based Credit System (CBCS) for all undergraduate and postgraduate level degree, diploma and certificate programmes under the credit system awarded by Central, State and Deemed to be Universities. The details of the guidelines are available at http://www.ugc.ac.in/pdfnews/9555132_Guidelines.pdf. The CBCS will enable students to take courses of their choice, learn at their own pace, undergo additional courses and acquire more than the required credits, and adopt an interdisciplinary approach to learning. The CBCS guidelines also provide for standardized Letter Grades, corresponding Grade Points, uniform method for calculation of Semester Grade Point Average (SGPA) and Cumulative Grade Point Average (CGPA) and a consolidated Transcript Format to indicate a student's performance in each semester. The grading system is considered to be better than the conventional marks system and hence it has been followed in the top institutions in India and abroad. Adoption of grading system will facilitate seamless mobility of students across the institutions within and across countries and also enable employers to assess the performance of students.

(c) to (e) The UGC has circulated these guidelines to the Vice-Chancellors of all universities and requested them to introduce this system from the academic year 2015-16. The details of adoption of the guidelines are not centrally maintained in the UGC. The UGC has indicated in the guidelines that it is desirable that Higher Educational Institutions move to CBCS and implement the grading system.

Ad-hoc teachers in Central Universities

2398. SHRI ARVIND KUMAR SINGH:

SHRI ALOK TIWARI:

SHRI NEERAJ SHEKHAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any guideline issued by UGC regarding maximum percentage of appointment of *ad-hoc* teachers in Central Universities;

(b) if so, the details thereof and the details of Central Universities and their colleges where guidelines of UGC in this regard have been violated along with the penal action taken for violation, university-wise and college-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) University Grants Commission (UGC) has not issued

any guidelines regarding maximum percentage of appointment of ad hoc teachers in Central Universities. However, as per UGC Regulations on Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education, 2010 teachers should be appointed on contract basis only when it is absolutely necessary and when the student-teacher ratio does not satisfy the laid down norms. In any case, the number of such appointments should not exceed 10% of the total number of faculty positions in a Central University.

UGC has informed that they do not maintain the data relating to appointment of *ad-hoc* teachers.

Violence in BHU

2399. SHRI ALOK TIWARI:

SHRI NEERAJ SHEKHAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether incident of violence has taken place in Banaras Hindu University (BHU) during the third week of November, 2014;

(b) if so, the details thereof along with the details of students who have been injured;

(c) whether students who have been brutally beaten up were paid compensation;

(d) if not, the reasons therefor;

(e) whether Government has inquired into the incident of violence in BHU and has fixed responsibility for atrocities on students by university administration; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) Yes, Sir. Incident of violence took place in Banaras Hindu University (BHU) on 20.11.2014 and 21.11.2014. As informed by BHU, on 20.11.2014 some students protesting the process of election of Students' Council closed the main gate of the University and sat there on *dharma* bringing the traffic through the main gate to a standstill. When all efforts to persuade them failed, police force was used just to disperse them.

(c) and (d) Nature of injuries of the students who attended casualty OPD of the Hospital of the University was simple excepting the case of one student who was brought with lacerated cut injury scalp. Contrary to the rumours spread by some